

ITEM NO.31

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).153/2023

YASH TUTEJA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 26027/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 74411/2023 - CLARIFICATION/DIRECTION
IA No. 81718/2023 - EXEMPTION FROM FILING O.T.
IA No. 74413/2023 - EXEMPTION FROM FILING O.T.
IA No. 26028/2024 - EXEMPTION FROM FILING O.T.
IA No. 148116/2023 - EXEMPTION FROM FILING O.T.
IA No. 150969/2023 - INTERLOCUTARY APPLICATION
IA No. 148112/2023 - INTERLOCUTARY APPLICATION
IA No. 81716/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 74410/2023 - STAY APPLICATION)

WITH

W.P.(Crl.) No. 208/2023 (X)

IA No. 26705/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 219245/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 26706/2024 - EXEMPTION FROM FILING O.T.
IA No. 150715/2023 - INTERLOCUTARY APPLICATION
IA No. 148111/2023 - INTERLOCUTARY APPLICATION
IA No. 94690/2023 - STAY APPLICATION)

W.P.(Crl.) No. 216/2023 (X)

IA No. 96782/2023 - CLARIFICATION/DIRECTION
IA No. 96779/2023 - EX-PARTE STAY
IA No. 96784/2023 - EXEMPTION FROM FILING O.T.
IA No. 134123/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 102544/2023 - PERMISSION TO PLACE ON RECORD SUBSEQUENT
FACTS)

W.P.(Crl.) No. 217/2023 (X)

IA No. 98012/2023 - EXEMPTION FROM FILING O.T.
IA No. 98010/2023 - STAY APPLICATION)

Date : 05-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Aljo K. Joseph, AOR
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 Mr. Avdhesh Kumar Singh, AAG
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 Mr. Ravi Sharma, Dy. AG
 Mr. Prashant Singh, AOR
 Ms. Purna Dhall, Adv.
 Mr. Piyush Yadav, Adv.
 Ms. Anjani Kumar Rai, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

On the prayer made by the learned ASG, list on 08.04.2024.

(JATINDER KAUR)
 P.S. to REGISTRAR

(AVGV RAMU)
 COURT MASTER (NSH)